

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

(CAA)-43(PB)/2018

IN THE MATTER OF:

Dilli Karigari Ltd. and Desert Artisans
Handicrafts Jodhpur Ltd. and Krishna
Weavers Ltd.

.... Applicant/petitioner

Under Section 230-232

Order delivered on 01.05.2018

Coram:

SH. M.K SHRAWAT
HON'BLE MEMBER (JUDICIAL)

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

PRESENTS

For the petitioner: Mr. Ashutosh Gupta, Adv.

ORDER

To submit Minutes, matter is adjourned to 02nd May, 2018.

Sd/-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

Sd/-

M.K SHRAWAT
MEMBER (JUDICIAL)